

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/16/IB/18

PETITION NUMBER

: CP/511/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: V. NAGARAJAN

NAME OF THE RESPONDENT(S)

: CETHAR CONSTRUCTION LTD & 6 ORS

UNDER SECTION

: 60

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) R. ASHWANTH

COUNSEL FOR

RESPONDENTS 4 107

Dwane P

2) RIBRAMANIA. Applicant Advocat

ORDER

Counsel for RP present. Counsel for R4 to R7 present and prayed for time to file counter. At request, time is enlarged.

In the meantime, R1 to R7 are directed not to effect any transaction involving the transfer of assets or the financials of the R1 to R3. Put up on 18.01.2018 at 10.30 A.M.

> - so -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)